

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2135  
ANSWERED ON:24.08.2012  
CORRUPTION IN WELFARE BOARDS  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the corruption is prevalent in Central Social Welfare Board and State Social Welfare Advisory Boards;
- (b) if so, the number of such cases reported during each of the last three years and the current year;
- (c) the reaction of the Government thereon; and
- (d) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a) & (b): As reported by CSWB, the number of complaints received by Central Social Welfare Board(CSWB) and State Social Welfare Advisory Boards during the last three years (i.e. 2009, 2010, 2011) and the current year(2012) were 02, 06, 05 and 06 respectively.

(c) & (d): The Government takes these complaints very seriously. Any complaint received by the Ministry is forwarded to Central Social Welfare Board immediately for taking necessary action as per law. In case complaint relates to any employee of the Board, action is taken as per CCS(CCA) Rules 1965. Based on these Rules, preliminary inquiry is conducted on the basis of the available documents and evidences. If anything adverse is found, disciplinary proceedings are initiated against the delinquent officer as per provisions of the aforesaid Rules.